

National Company Law Tribunal

Allahabad Bench

CP NO. 13/59/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: J.R organics Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 59 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil Kumar
2.	ABHISHEK ANAND	ADVOCATE	R 1 to 3	Abhishek Anand
3.	ADESH TANDON	PCS	4, 5	Adesh Tandon

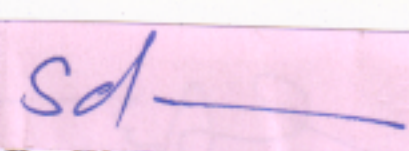
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Sh. Anil Kumar, PCS for the petitioner. Sh. Abhishek Anand, Advocate for the respondent no.1 to 3. Sh. Adesh Tandon, PCS for the respondent no.4 & 5.

At the request of learned counsel for the parties, the matter is adjourned to 19th January, 2018 for argument.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)